

To,

The Registrar,
Principal Bench, National Green Tribunal,
New Delhi,

No:Reader/DDPO/ 522 Dated : 15.03.2024

Subject : Compliance of the order dated 24.01.2024, passed in Original Application No. 428/2023, Case titled SC Kaushal Vs State of Punjab & Others, pending for 18.03.2024.

Respected Sir,

Hon'ble Principal Bench, National Green Tribunal, New Delhi, vide its order dated 24.01.2024 has directed the Deputy Commissioner, Kapurthala and DDPO Kapurthala to file copies of relevant revenue record for all the relevant years since when encroachments are alleged to have been made and eviction petitions filed against respondent no.6 i.e. Mann Singh with order passed on the same within one month.

It is humble submitted that the post of the District Development & Panchayat officer Kapurthala is lying vacant due to the transfer of DDPO Harjinder Singh Sandhu and no new officer has been posted so far. Due to above said region compliance of the above said order dated 24.01.2024 could not be complied. So it is prayed to Hon'ble court please giving a opportunity or time to file the relevant record due to above circumstances.

Attached: Translated Copy of Transfer order DDPO, Kapurthala
With vernacular.

With regards.



For District Development & Panchayat Officer
Kapurthala.

Translation Punjabi to English

Govt of Punjab
Rural Development & Panchayat Department
(R.D.E-3 Branch)

Order

As per direction of the Election Commission of India dated 21.12.2023 and administrative aspects the following as transfers/posting of Additional Deputy Commissioner (R.D) / District Development and Panchayat Officer :-

| Sr. No. | Name & Designation of official Mr./Mrs. | From | To | Remarks |
|---------|---|--|--|--|
| 1 | Balraj Singh, D.D.P.O. | Charge Additional Deputy Commissioner (R.D) Hoshiarpur | Charge Additional Deputy Commissioner (R.D) Gurdaspur | Due to retirement of Shri Ravinderpal Singh Sandhu, D.D.P.O after dated 31.01.2024 |
| 2 | Gurpreet Singh Gill, D.D.P.O, | D.D.P.O, Tarantaran | Charge Additional Deputy Commissioner (R.D) Hoshiarpur | In place of Shri Balraj Singh, D.D.P.O |
| 3 | Vaneet Sharma, D.D.P.O | Dy C.E.O Patiala | Dy C.E.O Sangrur | In place of Shri Savinder Singh, D.D.P.O |
| 4 | Savinder Singh, D.D.P.O | Dy C.E.O Sangrur | Dy C.E.O Patiala | In place of Shri Vannet Sharma, D.D.P.O |
| 5 | Sukhbir Kaur, D.D.P.O | D.D.P.O. Mansa | D.D.P.O. Hoshiarpur | Against vacant post |
| 6 | Harjinder Singh Sandhu, B.D.P.O | Charge D.D.P.O, Kapurthala | Charge D.D.P.O. Tarantaran | In place of Shri Gurpreet Singh Gill, D.D.P.O. |
| 7 | Sanjiv Kumar, D.D.P.O | D.D.P.O, Fazilka | Head Office Mohali | This official will submit his attendance report at Head Office (R.D.E-3 Branch) |

| | | | | |
|---|----------------------------|---------------------------|-----------------------------|---|
| 8 | Baljinder Singh, B.D.P.O | Charge D.D.P.O. Roopnagar | Charge D.D.P.O. S.A.S.Nagar | In place of Shri Amrinderpal Singh, D.D.P.O |
| 9 | Amrinderpal Singh, D.D.P.O | D.D.P.O S.A.S Nagar | D.D.P.O. Roopnagar | In place of Shri Baljinder Singh, B.D.P.O |

2. This order applicable with immediate effect.

S.A.S. Nagar,

Dated 29.01.2024

Aalok Shekhar, I.A.S
Additional Chief Sectary Govt of Punjab
Rural Dev. & panchayat Department

Endst No.14/2/2024-3R.D.E-3/714

S.A.S. Nagar Dated 29.01.2024

Copy of above for information /necessary action to given below :-

1. Chief Election officer Punjab, S.C.O No. 29-32 Sector 17-E, Chandigarh.
2. Personal assistant /R.D & P.M., Personal assistant Add.C.S. P.M., Personal assistant S. P.M.
3. Concerned Deputy Commissioner.
4. Concerned Additional Deputy Commissioner.(R.D.)/ Disrtrict Development & Panchayat Officer.
5. Superintendent Grade -I, I.A.S Barnch.
6. Concerned official
7. Incharge I.T. Cell for update web site of Department.

Sd/-
Superintendent Grade-I

ਪੰਜਾਬ ਸਰਕਾਰ
ਪੇਂਡੂ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਵਿਤਾਗ
(ਆਰ.ਡੀ.ਈ.-3 ਸ਼ਾਖਾ)

ਕੁਕਮ

ਭਾਰਤੀ ਚੋਣ ਕਮਿਸ਼ਨ ਦੀਆਂ ਹਦਾਇਤਾਂ ਮਿਤੀ 21.12.2023 ਅਤੇ ਪ੍ਰਬੰਧਕੀ ਪੱਖਾਂ ਨੂੰ ਮੁੱਖ
ਰੱਖਦੇ ਹੋਏ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇ.ਵਿ.)/ਜ਼ਿਲ੍ਹਾ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ ਦੇ ਕਾਡਰ ਵਿੱਚ
ਹੇਠ ਅਨੁਸਾਰ ਬਦਲੀਆਂ/ਤੇਨਾਤੀਆਂ ਕੀਤੀਆਂ ਜਾਂਦੀਆਂ ਹਨ:-

| ਲੜੀ ਨੰ | ਨਾਮ ਅਤੇ ਅਹੁੱਦਾ ਸਰਵ ਸ੍ਰੀ/ਸ੍ਰੀਮਤੀ | ਕਿੱਥੋਂ | ਕਿੱਥੇ | ਵਿਸ਼ੇਸ਼ ਕਥਨ |
|--------|-------------------------------------|--|--|---|
| 1 | ਬਲਰਾਜ ਸਿੰਘ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਚਾਰਜ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇ.ਵਿ.) ਹੁਸ਼ਿਆਰਪੁਰ | ਚਾਰਜ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇ.ਵਿ.) ਗੁਰਦਾਸਪੁਰ | ਸ੍ਰੀ ਰਵਿੰਦਰਪਾਲ ਸਿੰਘ ਸੰਧੂ, ਡੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਮਿਤੀ 31.01.2024 ਨੂੰ ਸੇਵਾ ਨਵਿਰਤ ਹੋਣ ਉਪਰੰਤ |
| 2 | ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ ਗਿੱਲ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਡੀ.ਡੀ.ਪੀ.ਓ., ਤਰਨਤਾਰਨ | ਚਾਰਜ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇ.ਵਿ.) ਹੁਸ਼ਿਆਰਪੁਰ | ਸ੍ਰੀ ਬਲਰਾਜ ਸਿੰਘ, ਡੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਥਾਂ ਤੇ |
| 3 | ਵਨੀਤ ਸ਼ਰਮਾ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਉਪ ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ, ਪਟਿਆਲਾ। | ਉਪ ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ, ਸੰਗਰੂਰ। | ਸ੍ਰੀ ਸਵਿੰਦਰ ਸਿੰਘ, ਡੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਥਾਂ ਤੇ |
| 4 | ਸਵਿੰਦਰ ਸਿੰਘ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਉਪ ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ, ਸੰਗਰੂਰ। | ਉਪ ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ, ਪਟਿਆਲਾ। | ਸ੍ਰੀ ਵਨੀਤ ਸ਼ਰਮਾ, ਡੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਥਾਂ ਤੇ |
| 5 | ਸੁਖਬੀਰ ਕੌਰ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਡੀ.ਡੀ.ਪੀ.ਓ. ਮਾਨਸਾ | ਡੀ.ਡੀ.ਪੀ.ਓ. ਹੁਸ਼ਿਆਰਪੁਰ | ਖਾਲੀ ਥਾਂ ਤੇ |
| 6 | ਹਰਜਿੰਦਰ ਸਿੰਘ ਸੰਧੂ ਬੀ.ਡੀ.ਪੀ.ਓ. | ਚਾਰਜ ਡੀ.ਡੀ.ਪੀ.ਓ., ਕਪੂਰਥਲਾ | ਚਾਰਜ ਡੀ.ਡੀ.ਪੀ.ਓ. ਤਰਨਤਾਰਨ | ਸ੍ਰੀ ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ ਗਿੱਲ, ਡੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਥਾਂ ਤੇ |
| 7 | ਸੰਜੀਵ ਕੁਮਾਰ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਡੀ.ਡੀ.ਪੀ.ਓ. ਫਾਜ਼ਿਲਕਾ | ਮੁੱਖ ਦਫਤਰ ਮੋਹਾਲੀ | ਅਧਿਕਾਰੀ ਮੁੱਖ ਦਫਤਰ (ਆਰ.ਡੀ.ਈ- 3 ਸ਼ਾਖਾ) ਵਿਖੇ ਆਪਣੀ ਹਾਜ਼ਰੀ ਰਿਪੋਰਟ ਪੇਸ਼ ਕਰੇਗਾ। |

| | | | | |
|---|---------------------------------|-------------------------------|-------------------------------------|---|
| 8 | ਬਲਜਿੰਦਰ ਸਿੰਘ, ਬੀ.ਡੀ.ਪੀ.ਓ. | ਚਾਰਜ ਡੀ.ਡੀ.ਪੀ.ਓ. ਰੂਪਨਗਰ | ਚਾਰਜ ਡੀ.ਡੀ.ਪੀ.ਓ. ਐਸ.ਏ.ਐਸ. ਨਗਰ | ਸ੍ਰੀ ਅਮਰਿੰਦਰਪਾਲ ਸਿੰਘ, ਡੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਥਾਂ ਤੇ |
| 9 | ਅਮਰਿੰਦਰਪਾਲ ਸਿੰਘ, ਡੀ.ਡੀ.ਪੀ.ਓ. | ਡੀ.ਡੀ.ਪੀ.ਓ. ਐਸ.ਏ.ਐਸ. ਨਗਰ | ਡੀ.ਡੀ.ਪੀ.ਓ. ਰੂਪਨਗਰ | ਸ੍ਰੀ ਬਲਜਿੰਦਰ ਸਿੰਘ, ਬੀ.ਡੀ.ਪੀ.ਓ. ਦੀ ਥਾਂ ਤੇ |

2. ਇਹ ਹੁਕਮ ਤੁਰੰਤ ਲਾਗੂ ਹੋਣਗੇ।

ਐਸ.ਏ.ਐਸ. ਨਗਰ,
ਮਿਤੀ: 29.01.2024

ਆਲੋਕ ਸ਼ੇਖਰ, ਆਈ.ਏ.ਐਸ.
ਵਧੀਕ ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ
ਪੇਂਡੂ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਵਿਭਾਗ

ਪਿ.ਅੰ.ਨੰ: 14/2/2024-3ਆਰ.ਡੀ.ਈ.-3/ 715

ਐਸ.ਏ.ਐਸ. ਨਗਰ, ਮਿਤੀ: 29/01/2024

ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਹੇਠ ਲਿਖਿਆਂ ਨੂੰ ਸੂਚਨਾ/ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ:-

- 1) ਮੁੱਖ ਚੋਣ ਅਫ਼ਸਰ, ਪੰਜਾਬ, ਐਸ.ਸੀ.ਓ. ਨੰ: 29-32, ਸੈਕਟਰ 17ਈ, ਚੰਡੀਗੜ੍ਹ।
- 2) ਨਿੱਜੀ ਸਕੱਤਰ/ਪੇ.ਵਿ.ਅ.ਪੰ.ਮੰ, ਨਿੱਜੀ ਸਕੱਤਰ/ਵ.ਮੁੱ.ਸ.ਪੇ.ਵਿ., ਪੀ.ਏ./ਸ.ਪੇ.ਵਿ.।
- 3) ਸਬੰਧਤ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ।
- 4) ਸਬੰਧਤ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇ.ਵਿ.)/ਜ਼ਿਲ੍ਹਾ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫ਼ਸਰ।
- 5) ਸੁਪਰਡੈਂਟ ਗ੍ਰੇਡ-1, ਆਈ.ਏ.ਐਸ. ਸ਼ਾਖਾ।
- 6) ਸਬੰਧਤ ਅਧਿਕਾਰੀ।
- 7) ਇੰਚਾਰਜ ਆਈ.ਟੀ. ਸੈੱਲ ਨੂੰ ਵਿਭਾਗ ਦੀ ਵੈਬ ਸਾਈਟ ਤੇ ਅਪਡੇਟ ਕਰਨ ਹਿੱਤ।


ਸੁਪਰਡੈਂਟ ਗ੍ਰੇਡ-1